

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.136
TO BE ANSWERED ON 18.11.2019

MINOR FOREST PRODUCE (MFP)

136. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of TRIBAL AFFAIRS
be pleased to state:-

- (a) the details of the grants released during the last 3 years under the 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP' Scheme;
- (b) the details of the funds for development and modernisation of haats, creation, expansion of storage and trading facilities, and capacity building;
- (c) whether the aforementioned grants are close to the budget allocated under the Scheme, and if not, the reasons therefor; and
- (d) the details of the number of modernised haats, new/expanded storage facilities created under the scheme, and whether this number is adequate, if not, the steps to be taken to modernise such infrastructure?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a)& (b): Under the scheme of 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP', government provides funds to State Governments for storage facilities for tribal produce procured from the Minor Forest Produce gatherers. However, State Governments are expected to procure the notified Minor Forest Produce only in the event of its market price falling below its notified Minimum Support Price. Details of the grants released during the last 3 years is at **annexure**.

(c): The Scheme is implemented through a State level agency (SLA) appointed by the State Govt. The Ministry of Tribal Affairs, Govt. of India provides fund to the SLA for procurement of MFP items and also for creation of infrastructure and modernization of Haats in the ratio of 75:25 Central and State share respectively. Loss, if any, is also shared by Centre and State in the ratio of 75:25. Presently, the scheme has coverage of 49 MFPs and is applicable to all states. The scheme being demand driven, funds are released as per requirement. Details of the BE, RE and Expenditure during the last 3 years is as below:

(Rs. In Cr.)

Year	Budget Estimates	Revised Estimate	Expenditure (As on 11.11.2019)
2016-17	158.00	3.00	2.00
2017-18	100.00	25.00	8.59
2018-19	130.00	97.47	96.85

The scheme being demand driven, decrease of funds is directly dependent on the number of proposals received from the States.

(d): This scheme being demand driven, funds are released to the State Nodal Agencies against demand received. The State Nodal Agencies are required to produce Utilization Certificate (UC) in respect of funds availed by them for creation of infrastructure. Subsequent demand of States for creation of infrastructure are considered only upon receipt of UC from them in respect of funds released earlier. As the scheme is implemented by State Government, the data with regard to infrastructure created under the scheme is not maintained centrally.

ANNEXURE

Statement in reply to parts (a) and (b) of Lok Sabha Unstarred Question No. 136 regarding "Minor Forest Produce (MFP)" raised by SHRI ACHYUTANANDA SAMANTA for answer on 18.11.2019.

(Rs. In lakh)

S. No.	State	Funds released in 2016-17		Funds Released in 2017-18		Funds released in 2018-19	
		General	Capital	General	Capital	General	Capital
1	Chhattisgarh	-	-	-	89.41	0.00	197.31
2	Gujarat	-	-	-	-	122.00	497.37
3	Jharkhand	-	-	-	-	-	-
4	Maharashtra	-	-	-	-	-	-
5	Andhra Pradesh	-	-	300.00	-	-	709.50
6	Madhya Pradesh	-	-	-	-	-	2,681.25
7	Odisha	-	-	-	-	-	-
8	Rajasthan	-	-	-	-	-	-
9	West bengal	-	-	-	-	201.72	455.44
10	Manipur	-	-	10.50	-	-	90.00
11	Nagaland	-	-	19.16	-	-	65.80
12	Uttar Pradesh	-	-	240.00	-	-	821.25
13	Kerala	-	-	-	-	59.74	357.75
14	Karnataka	-	-	-	-	124.60	-
15	Assam	-	-	-	-	30.24	124.33
16	Tripura	-	-	-	-	-	-
Sub Total		0.00	0.00	569.66	89.41	538.30	6,000.00
17	TRIFED	200.00	0.00	200.00	0.00	3,147.00	0.00
Grand Total		200.00	0.00	769.66	89.41	3,685.30	6,000.00
